

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA 684 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: George Samuel RP For Jason Dekor Pvt Ltd
V/s
Madhya Gujarat Vij Co Ltd

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Anal Shah, advocate, appeared on behalf of the Respondent.

The matter is adjourned for further hearing.

List the matter on 08.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 1st day of June, 2021

MANORAMA KUMARI
MEMBER JUDICIAL